

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 168 of 2012

Dated : 8th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indraprastha Power Generation Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent (s): Mr. R.K. Mehta
Mr. Elangbam for DERC
Mr. Aashish Gupta
Ms. Tarunima Vijra for BYPL

ORDER

As agreed by the learned counsel for the parties, post the matter on

10.07.2013.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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